

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.111
C.P.(IB)/63(AHM)2024

Proceedings under Section 9 IBC

IN THE MATTER OF:

Pack World through its Proprietor Kamal Saraf
V/s
Classic Corrugations Pvt. Ltd.

.....Applicant

.....Respondent

Order delivered on 16/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant :Mr. Dhiren Dave, Advocate
For the Respondent :Mr. Parth Saluja, Advocate

ORDER

In pursuance to the notice issued by this Tribunal service report has been filed which reflects that service was effected upon the respondent on 26.03.2024.

Today, Mr. Parth Saluja, Ld. Counsel appears for the Respondent and states that he has filed Vakalatnama today. He sought further more time to file reply. Extended seven days more time is given to file reply, if any, with advance copy to the opposite counsel. Thereafter, rejoinder, if any, be filed within a week.

Re-list on 29.04.2024.

-Sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-Sd-

SHAMMI KHAN
MEMBER (JUDICIAL)